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P.S.Rao-Vrs-UOI&Ors

ADMISSION Sl.No. 3  
OA No.260/000043/14

ORDER -dated 12<sup>th</sup> February, 2014.

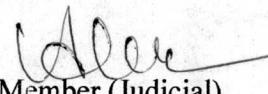
CORAM  
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDICIAL)  
THE HON'BLE MR.R.C.MISRA, MEMBER (ADMN.)

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On the prayer of Mr.A.Kanungo, Learned Counsel for the Applicants, this OA is confined to Applicant Nos.1 to 4.

At the out set Mr.A.Kanungo, Learned Counsel for the Applicants prays leave of this Tribunal to withdraw this OA and to file better OA afresh. Having heard Mr.A.Kanungo, Learned Counsel for the Applicants and Mr.T.Rath, Learned Standing Counsel for the Railway-Respondents, prayer for withdrawal of this OA is allowed. This OA is disposed of as withdrawn with liberty to the applicants to file separate OA, if so advised, after disposal of the Writ Petition pending before the Hon'ble High Court of Orissa. No costs.

  
Member (Admn.)

  
Member (Judicial)